NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

: TP (HC)/8 & 9 /CAA/2017

NAME OF THE TRANSFEROR.

: BRIGHT SHARES AND STOCKS PVT LTD

NAME OF THE TRANSFERRE

: SOUTH INDIA STOCK BROKING SERVICES PVT

LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Matter Called. No representation on behalf of the Counsel for Petitioner. Put up on 23.08.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)

ghk